GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:5913
ANSWERED ON:29.04.2015
SCHOLARSHIP TO MINORITIES
Ajmal Maulana Badruddin;Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the number of beneficiaries of the scholarship schemes implemented for students belonging to minority communities have decreased during each of the last three years;

(b) if so, the details thereof and the reasons therefor along with the amount allocated/spent under these schemes during the above period, State/scheme-wise;

(c) whether the Government has received any complaints regarding difficulty/deprivation in availing these scholarships especially due to negligence of concerned local officials;

(d) if so, the details thereof and the reasons therefor and the action taken thereon; and

(e) whether some States have failed to implement the scholarship programmes and if so, the details thereof, State/UT-wise along with the steps taken by the Government to ensure effective implementation of scholarship schemes/programmes?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a)and (b) : No Madam. For the Educational Empowerment of students belonging to the notified Minority Communities, the Ministry of Minority Affairs implements three Schemes i.e. Pre-matric, Post-matric and Merit-cum-means based scholarship Scheme. The Year-wise and Scheme-wise detail of scholarship sanctioned and funds released in respect of these schemes during the last three years year is annexed. The number of scholarships sanctioned has been increasing year after year during the period except for Pre-matric Scholarship Scheme in the current financial year because of the change in the funding pattern. There is no State/UT-wise financial allocation under these Schemes.

(c): No Madam.

(d): Does not arise in view of (c) above.

(e): No Madam. All participating States/UTs have successfully implemented all the Scholarship Schemes.